

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 121/Chd/Hry./2017


In the matter of :

M/s. Baidu India Internet Pvt. Ltd.


....Petitioner.

Present: Ms. Kiran Sharma, FCS.

On request, adjourned to 02.05.2017.



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

✓ April 07, 2017.
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